

HIGH COURT OF JUDICATURE AT PATNA

ORDER

Appointment Section

Dated, Patna the 19th May, 2023

The order of Suspension passed against Sri Ram Sujan Pandey, Sub-Judge-cum-ACJM, Sheohar issued under Court's Memo No. 43737 dated 20.10.2020, is hereby revoked with immediate effect.

By order of the Hon'ble Court

Sd/- R.P.Mishra

Registrar General

Memo No. _____ /PF XXIX-109-2020/A.D.(Apptt.)/ Dated, Patna the 19th May, 2023

Copy forwarded to the District and Sessions Judge, Sheohar for information with a request to serve a copy of this order upon Sri Ram Sujan Pandey, Sub-Judge-cum-ACJM, Sheohar immediately.

Sd/- R.P.Mishra

Registrar General

Memo No. 32647-32665 / Dated, Patna, the 19th May, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Fixation Cell '3' Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Selection & Appointment Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.


Registrar General